

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-304
IB-3496/ND/2019

IN THE MATTER OF:

Storm Export Pvt Ltd

Vs

Arsh Associates Pvt Ltd

....Applicant

....Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 10.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of both the parties even on the second call. In the interest of justice, list the case for 02.03.2020.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)